

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No.606
IB-153/ND/2023

IN THE MATTER OF:
M/s. PSBEDI Archive Pvt. Ltd.

...PETITIONER

Vs.

M/s. Alankit Ltd.

...RESPONDENT

Section
U/s 9 of IBC, 2016

Order delivered on 22.03.2024
(Hearing through VC & Physical Mode)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :Mr. Alok Tiwari, Ms. Dakshyani Saxena, Ms. Kritika Bansal, Mr. Nirmal Singh, Advs.

For the Respondent/Corporate Debtor :Mr. Aditya Madan, Mr. Aishwarya Adlakha Advs.

ORDER

Ld. Counsel on behalf of Operational Creditor is present and Ld. Counsel on behalf of Corporate Debtor is present. Heard the Ld. Counsel for the Corporate Debtor in part. For continuation of arguments of the Corporate Debtor, list the matter on **03.05.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)